

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA/3426/2022 IA/2529/2023 IA 1390/2024 in C.P.
(IB)/338(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

**NAME OF THE PARTIES:- Amit Enterprises Housing Limited Vs.
Icici Bank Limited
IN THE MATTER OF
ICICI Bank Limited
V/s
Amit Enterprises Housing Limited**

**Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy
Code, 2016**

ORDER

Counsel, Rishi Thakur a/w Dhvani Gala appeared for the Financial
Creditor and Counsel, Nausher Kohli a/w Neerav B Merchant and
Shejal V Nag appeared for the Corporate Debtor. By consent of the
parties list this matter on **15.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)